

**F. No. J-11016/1/2019-Judicial (Part-1)**  
**Government of India**  
**Ministry of Law and Justice**  
**Department of Legal Affairs**  
**(Judicial Section)**

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Shastri Bhawan, New Delhi,  
Dated 2<sup>nd</sup> April, 2019


**ORDER**

With reference to this Department's two earlier Orders with F. No. J-11016/1/2019-Judicial dated 01.02.2019 and F. No. J-11016/1/2019-Judicial (Part-1) dated 08.03.2019 regarding engagement of Advocates for the Supreme Court of India, the personal details viz. name, contact details in respect of the following three panel counsel who figure in the aforesaid orders dated 01.02.2019 & 08.03.2019, stand modified / corrected as shown under column 'V' in the table below:

Sl. No.	Name of the Counsel	Details of concerned Order	Category of panel and concerned serial number	Details to be modified / corrected to
I	II	III	IV	V
1.	Abshishek Kumar	J-11016/1/2019-Judicial dated 01.02.2019	Group 'A' Panel at Sl. No. 192	<b>Name:</b> "ABHISHEK KUMAR"
2.	Justice (Retd.) R. C. Mishra	J-11016/1/2019-Judicial (Part-1) dated 08.03.2019	Group 'A' Panel at Sl. No. 24	<b>Contact details:</b> "109, High Land Apartments, Vasundhara Enclave, Delhi-110096" Tel: 011-47586491 Mob: 9425009069 9868884175 Email: rcbdmm@rediffmail.com
3.	Harsila Raghuvanshi	J-11016/1/2019-Judicial (Part-1) dated 08.03.2019	Group 'C' Panel at Sl. No. 187	<b>Name:</b> "HARSHITA RAGHUVANSHI"

2. Except the modifications / corrections as shown under column 'V' in the table above, rest of the contents of the aforesaid orders dated 01.02.2019 & dated 08.03.2019, read same.

3. Hindi version of this order will follow.

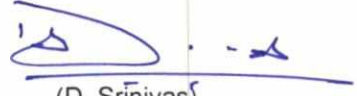
  
(S. R. Mishra)  
Additional Secretary

F. No. J-11016/1/2019-Judicial (Part-1)

Dated: 02.04.2019

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General for India, PS to Solicitor General of India, PS to All Addl. Solicitors General of India in the Supreme Court of India.
3. The Registrar, Supreme Court of India, New Delhi.
4. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
5. All the Branch Secretariats Mumbai, Kolkata, Bengaluru & Chennai.
6. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
7. One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled Counsel' for information of all concerned.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial)

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